## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.33(MAH)/2011 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2017

NAME OF THE PARTIES:

Mr. Sanjay Suryaprakash Mehta

V/s. M/s. SKG Consultants & Engg. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

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2 M. S. Bluerdarg;

with Adv. for

Petitioner Vienna

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## ORDER

<u> [C.P No. 33/397-398/CLB/MB/MAH/2011</u>

Adjourned to 9th February 2017 for final hearing by Order of this Bench.

Sd/-

M. K. SHRAWAT MEMBER (JUDICIAL).

Dated: 24.01.2017.